

States	M.S.	H.S.D.	S.K.O.
Chandigarh	37.2	43.8	17.9
Delhi	407.7	924.8	241.2
Haryana	132.2	1220.1	157.6
Himachal Pradesh	25.7	148.1	38.8
Jammu & Kashmir	45.9	201.7	106.1
Punjab	285.1	1599.1	335.0
Rajasthan	160.4	1778.8	306.6
Uttar Pradesh	362.0	3642.6	1025.4
Assam	51.7	349.4	256.5
Arunachal Pradesh	14.9	54.8	12.7
Manipur	8.9	21.5	22.3
Meghalaya	15.7	78.5	16.4
Mizoram	5.2	17.1	6.4
Nagaland	10.5	24.9	11.2
Tripura	5.4	31.8	22.3
Sikkim	4.9	14.9	11.9
Bihar	144.7	1457.3	558.7
Orissa	63.2	578.9	197.1
West Bengal	149.4	1521.1	753.2
Andaman	2.4	39.9	4.8
Maharashtra	625.6	3193.6	1514.2
Gujarat	329.6	1927.3	807.8
Madhya Pradesh	191.5	1662.8	447.3
Goa	28.1	164.8	29.2
Daman	2.0	7.4	1.5
Dadra & Nagar Haveli	2.7	22.9	3.1
Diu	0.4	1.7	1.4
Tamil Nadu	291.9	2447.1	666.6
Kerala	174.3	1056.8	272.4
Pondicherry	9.7	82.2	14.6
Karnataka	274.4	1516.1	461.5
Andhra Pradesh	268.4	2414.9	599.3

State/Union Territory	M.S.	S.K.O.	H.S.D.
1	2	3	4
Jammu & Kashmir	45.99	124.99	195.04
Punjab	313.26	352.58	1766.41
Rajasthan	195.71	329.51	2142.60
Uttar Pradesh	394.60	1092.19	3700.20
Haryana	148.98	164.60	1350.86
Himachal Pradesh	26.09	37.08	169.99
Chandigarh	42.42	19.57	52.56
Delhi	436.37	240.23	1152.76
Assam	54.81	265.92	353.20
Manipur	9.16	22.19	23.85
Meghalaya	17.89	16.97	88.48

	1	2	3	4
Nagaland		10.57	12.60	28.75
Tripura		5.89	23.32	32.74
Arunachal Pradesh		16.20	11.94	59.42
Mizoram		6.08	7.04	17.77
Bihar		156.04	607.97	1564.25
Orissa		72.22	222.19	627.47
West Bengal		158.58	816.04	1644.49
Sikkim		4.56	10.17	8.51
Andaman & Nikobar		2.35	5.08	44.22
Goa		32.06	28.27	171.33
Gujarat		393.13	811.80	2401.16
Madhya Pradesh		215.85	481.34	1922.03
Maharashtra		719.73	1545.25	3814.67
Dadra & Nagar Hav.		3.50	3.11	38.65
Daman & Diu		2.97	3.16	9.04
Andhra Pradesh		314.38	613.80	2863.64
Kerala		205.68	291.42	1176.21
Tamil Nadu		336.64	683.52	2866.63
Karnataka		316.17	493.56	1774.02
Lakshadweep		-	.20	17
Pondicherry		12.09	14.84	106.19

The figures are provisional

Poverty Line

822. SHRI KACHARU BHAU RAUT .
 SHRI RAM TAHAL CHOUDHARY
 SHRI RAM NAIK .
 SHRI RAMENDRA KUMAR .
 SHRI RAM KRIPAL YADAV .
 SHRI MAHESH KUMAR M. KANODIA .
 SHRI DATTA MEGHE

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

- (a) the criteria laid down to determine the poverty line,
 (b) the estimated number of people living below the poverty line, State-wise/Union Territory-wise,
 (c) the total amount spent during the last five years till date to bring people above the poverty line, including the number of such beneficiaries,
 (d) whether the amount for the above purpose has been misused and if so, the details thereof and the reasons therefor,
 (e) the details of the strategy chalked out to eradicate poverty; and

(f) the time by which this poverty monster is likely to be tamed ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The Poverty line in India is based on the recommendations of the Task Force on Projections of Minimum Needs and Effective Consumption Demand, which submitted its report in 1979. The poverty line is defined as the per capita monthly expenditure required for an average consumption basket for 1973-74 which would provide calorie requirements of 2400 calories per person per day in rural areas and 2100 calories per person per day in urban areas.

(b) The latest estimates of State-wise number of people below poverty line for the year 1987-88 is given in enclosed statement.

(c) During the year 1990-91 to 1995-96, an amount of Rs. 4469.69 crores has been spent under Integrated Rural Development Programme (IRDP) benefitting 110 92 lakh families. Under Jawahar Rozgar Yojana (JRY) and Employment Assurance Scheme (EAS), Rs. 17986.77 crores and Rs. 3128.87 crores have been spent generating an employment of 44646.75 lakh mandays and 6669.89 lakh mandays respectively.

(d) No, Sir.

(e) The strategy to eradicate poverty is based on a three pronged attack, i.e. (i) acceleration of economic growth; (ii) human and social development through literacy, education, health, nutrition, meeting the minimum needs, upgradation of social and economic status of the weaker sections of the society etc and (iii) direct attack on poverty through various programmes such as Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY) and Employment Assurance Scheme (EAS)

(f) The target date for the eradication of poverty will be determined in the exercises relating to the formulation of the Ninth Five Year Plan

STATEMENT

State-wise Number of People Below Poverty Line in 1987-88

S.No.	States	No of people below poverty line (Lakhs)
1	2	3
1	Andhra Pradesh	165.16
2	Assam	37.44
3	Bihar	278.12
4	Gujarat	56.12
5	Haryana	14.24
6	Himachal Pradesh	3.49

1	2	3
7.	Jammu & Kashmir	7.81
8.	Karnataka	117.05
9.	Kerala	38.63
10.	Madhya Pradesh	195.71
11.	Maharashtra	183.67
12.	Orissa	119.61
13.	Punjab	9.59
14.	Rajasthan	84.31
15.	Tamil Nadu	152.23
16.	Uttar Pradesh	389.35
17.	West Bengal	142.60
All India		2014.06

NB: (i) The number of persons below poverty line relates to the population as on 1st October, 1987.

(ii) The results are based on National Sample Survey on consumer expenditure relating to 43rd round (July 1987-June 1988).

[English]

LPG Agencies

823. SHRI E. AHAMED
SHRI MULLAPPALLY RAMACHANDRAN

Will the PRIME MINISTER be pleased to state

(a) the number of agencies for opening of petrol pumps/LPG sanctioned in each district of Kerala during each of last three years,

(b) the existing number of LPG agencies in Kerala in each district;

(c) whether the new LPG agencies are likely to be finalised during the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) (a) During the 3 year period, from 1993-94 to 1995-96, 38 Retail Outlet dealerships and 32 LPG distributorships have been allotted in Kerala.

(b) As on 1.4.1996, there were 192 LPG distributorships functioning in Kerala

(c) and (d). 48 LPG distributorships have been included in the LPG Marketing Plan 1994-96 for Kerala

[Translation]

Setting up of Sub-Station

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824. SHRI HARIVANSH SAHAJ Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to set-up sub-power stations in Bhagalpur, Bhulbani and Bankata blocks of Devaria district in Uttar Pradesh;